

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/1171/2019
NAME OF PETITIONER : LCS Corporation Services Pvt Ltd
NAME OF RESPONDENT :
SECTION : 10 of IBC, 2016

ORDER

At the request of Ms. Pornima, Advocate, who appears on behalf of the Petitioner,
list this matter on **10.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)